

SHRI KRISHNA CHANDRA HALDER (Durgapur): Mr. Chairman, Sir, it is already 6 O'clock. Shall we take up Calling Attention?

MR. CHAIRMAN: I am quite aware of this. Let him conclude his speech. He is concluding.

श्री कृष्ण चन्द्र, पालकाल, मैं समाप्त कर रहा हूँ।

यह इतना बड़ा कमीशन है, इतने बहुत अच्छी अच्छी रिपोर्टिंग भी है किन्तु आपने यह कही नहीं। कहा है कि विभाग अपने सुझाव कहाँ से लेंगे। धनर सेवुल्ड कास्ट और सेवुल्ड ट्राइब के इन्स्ट्रुक्शन की बात हो तो फिर वह चाहे जिस विभाग का मामला हो, चाहे प्लांटिंग का हो, फार्नेन्सुका हो या किसी भी विभाग का हो, निश्चित रूप से प्रायोग से उनको सुझाव मिलने चाहिये और प्रायोग से उनको प्रारम्भ मिलना चाहिये। जब आपने कमीशन बनाया है तो आप बिल्कुल पाक साफ करके मारी चीजें सविधान के तहत रखें ताकि जब कभी कोई मामला उठे ता सविधान की भाँड़ लेकर हम भी सरकार से लड़ सकें।

MR. CHAIRMAN: Before we take up Calling Attention Motion, I call Mr. Kодиyan I have got your name

SHRI P. K. KODIYAN (Adoor): Mr. Chairman, Sir.

MR. CHAIRMAN: You may continue on the next day. Now we will take up Calling Attention.

SHRI JYOTIRMOY BOSU: He is on his legs.

MR. CHAIRMAN: Yes. He will continue next time.

13.02 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REFUSAL BY REFUGEES AT MARICH JHAPI (WEST BENGAL) TO GO BACK TO DANDAKARANYA

SHRI DINEN BHATTACHARYA (Shraampore): Mr. Chairman, Sir, I call the attention of the Minister of Works and Housing and Supply and Rehabilitation to the following matter

of urgent public importance and I request that he may make a statement thereon:—

'The reported situation created at Marich Jhapi in West Bengal due to the refusal of thousands of refugees to go back to Dandakaranya as per the instructions and advice of the Union and the State Governments.'

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT). Sir, as the House is already aware about 25,065 families had deserted the Dandakaranya Project and other settlement sites. Of the total deserted families 19,699 families have so far returned to their places of settlement in Dandakaranya and elsewhere. Government of India have already extended as a special case renewed financial assistance for the returned families to resume their normal activities in the form of food grams, cash doles and loans for purchase of bullocks, fertilisers and seeds the main agricultural inputs.

Of the remaining deserter families about 2000 were reported to have crossed over to Marichjhapi area in Sunderbans. The State Government had reported that they were trying to persuade these families to return to their respective rehabilitation sites.

While the Government of West Bengal were appreciative of the reasonableness of the suggestion of the Government of India to set 31st March, 1979, as the cut off date for the return of these remaining families back to the Project areas, they desired that this date need not be rigidly adhered to. The Government of India replied that this Government had been sufficiently flexible in their approach, but the lands and houses left by the deserters could not be kept vacant indefinitely and may have to be allotted to other Displaced Persons and that it was hoped that the remaining deserter families will also find their way to re-

turn in time to sava themselves of kharif cultivation.

The representatives of the West Bengal Government had suggested that the cut off date for return could be 31st May, 1979. It has been reported by the West Bengal Government representative on telephone that upto 15-5-1979, 1050 families among those still remaining in Marichjaphi had left for camps in Hasnabad and Midnapur. The Government of West Bengal are arranging for the return of these families by special train to the Project areas from today. There is still a balance of about 1000 families left in the Marichjhap area, and they are reported to be getting ready to leave the area.

The Government of India have already advised the State Government hat it will be best not to resort to coercive steps, but to persuade the deserters to return to the respective rehabilitation sites or work camps.

The Government of India will no doubt extend the assistance for renewed relief and additional loans for rehabilitation, as a special case, to these returnee families also on their arrival in their respective Project areas.

Sir, there is an additional information which I may give with your permission.

We get in touch with the West Bengal Government on telephone and we have been advised that now it is only about 300 families who have remained in Marichjhap area and more than 1700 families have gone back to Midnapur and the other camp. It is hoped that the West Bengal Government will be sending them to settlement areas.

SHRI DINEN BHATTACHARYA: Mr. Chairman, Sir, at the very outset I want to draw the attention of the hon Minister as well as the House how mischievous attempts are being made by some interested persons. Even in today's newspapers in West Bengal, you will find a report containing allegations made by some Janata Party leaders of West Bengal that CPI(M)

Party Members have gone to Marichjhap area along with the police and destroyed houses of refugees and forced them to leave Marichjhap. When the West Bengal Chief Minister's attention was drawn to these reports, he characterised these allegations as baseless and said that not a single member of the CPI(M) had gone to Marichjhap. He said that he had himself issued an appeal to the deserters on 8th May, 1979, to return to Dandakaranya and this was followed by the efforts of District Magistrate and other officers. After the arrest of some leaders of Udbastu Unnayan Samity who were wanted in different cases and who were preventing the willing deserters from returning, the refugees have begun to leave voluntarily from Marichjhap and are being conveyed to the transit relief camp by Government launches. Upto 10 A.M. of 16-5-1979 one thousand seven hundred ten families had already left Marichjhap.

PROF. SAMAR GUHA: It is not correct... (Interruptions)

SHRI DINEN BHATTACHARYA: Sir, he always gets a chance to take part in this sort of Calling Attention Sir, he always gets a chance to take Bengal Government. But now he has missed the chance and that is why he is from the very beginning trying to disrupt my speech. Now, Sir, I would only like to know why the Dandakaranya refugees deserted. Who is responsible for it? Thousands and thousands of refugees had deserted during the Congress regime and at that time these people were keeping silent like meek cats.

AN HON. MEMBER: Like wet cats.

SHRI DINEN BHATTACHARYA: At that time, they did not raise a single finger as a protest against the miserable conditions in which the refugees were put in Dandakaranya. We courted arrest to save the interests of the refugees and our Party started the movement in West Bengal, not you... (Interruptions).

SHRI SIKANDAR BAKHT: He seems to be calling the attention of Prof. Samar Guha, not my attention.

SHRI DINEN BHATTACHARYA: After the new Government came to power at the Centre and in West Bengal, the left front Government, there was no cause for any difference of opinion between these two Governments in the instant matter. The Government of India wanted that the refugees should go back by 31st March; our Government, the West Bengal Government, thought that only by persuasive measures, not by coercion or force, they could ask the refugees to go back to Dandakaranya, where the Government of India had assured proper arrangements to be made for them. . . . (Interruptions). The Government at the Centre as also the West Bengal Government were sympathetic towards the refugees. Those who are trying to bring forward a different picture in the country regarding the conditions of these refugees should realise and come to their senses about the real situation . . . (interruptions). Four crores of rupees were spent for the deserters. The Centre warned that "if they do not go back, they would lose all the benefits." Our Government insisted and persuaded the Prime Minister and the Government of India that the time should be extended and all arrangements should be made for proper rehabilitation of these refugees when they went back.

MR. CHAIRMAN: What is the question?

SHRI DINEN BHATTACHARYA: I am sorry to mention that some people are always looking on everything with jaundiced eyes, everything looks yellow to them and they do not seem to appreciate the miseries of the unfortunate deserters.

MR. CHAIRMAN: You are giving some explanation, not putting a question. . . . (Interruptions).

MR. CHAIRMAN: The Minister has not said anything.

श्री एम० ए० हजान बख्त : सभापति महोदय यह क्या वाचन का मैदान है ?

MR. CHAIRMAN: Mr. Bhattacharya, I cannot allow you. You must put the question. Otherwise, I will call the other Members. You have had enough of speech also.

SHRI DINEN BHATTACHARYA: must be given an opportunity.

MR. CHAIRMAN: For what?

(Interruptions)

SHRI JYOTIRMOY BOSU: Jaundice takes place due to contaminated water (Interruptions)

MR. CHAIRMAN: There is no question of jaundice here. (Interruptions) Mr. Bhattacharya. I request you. You are a senior Member. You must put the question. (Interruptions)

SHRI DINEN BHATTACHARYA: The Minister should clarify the position. (Interruptions) Some interested people belonging to the anata Party and the Congress (I) tried their best. But now they are repenting, because when the Minister announced that only a few hundreds are there, and all have left what will they do now? So, they are taking shelter. . . (Interruptions)

PROF. SAMAR GUHA (Contd.) 3,000 policemen have forced them and compelled them and brought them (Interruptions). They have invaded that is land. 3,000 policemen have invaded that island and captured the people. (Interruptions). And they are taking shelter. . . . (Interruptions). tions).

SHRI SOMNATH CHATTERJEE: (Jadavpur): If Members outside the list are allowed to speak. . . . (Interruptions).

SHRI DINEN BHATTACHARYA: I challenge Mr. Samar Guha to come with me to Marichjhapi (Interruptions).

PROF. SAMAR GUHA: No Member of Parliament is allowed to go there. In India it is happening. No MLA or Member of Parliament is allowed . . . (Interruptions).

SHRI KRISHNA CHANDRA HALDER: rose—

MR. CHAIRMAN: I am on my legs. Please, Mr. Halder, I am on my legs. May I make a request? I am on my legs. Let me say something. Mr. Bhattacharya, all of you are very senior Members, and you know the whole procedure. It is not necessary to draw the attention of each other. The attention of the House is to be drawn.. (Interruption)

SHRI JYOTIRMOY BOSU: We have very accommodating Chairman.

MR. CHAIRMAN: It is all right don't rejoice. May I submit, Mr. Bhattacharya, you have had enough of time? Why don't you put a question directly? You have had enough to say. I will request the other hon. Members also; after all, there is a procedure.. If they have not given their names, they should not stand and say something.

Mr. Bhattacharya, I request you again; don't force me to call others' names. You just accommodate, and according to the rules, put the direct question. You have had enough of speech.

PROF. SAMAR GUHA: As my name has been mentioned, kindly allow me one minute only.... (Interruptions).

SOME HON. MEMBERS: No, no.

PROF. SAMAR GUHA: My name has been mentioned. (Interruptions).

MR. CHAIRMAN: I will verify and give you time.

SHRI SIKANDAR BAKHT: If there is some sort of a contest going on between the Members, I may be allowed to go to sleep.

SHRI G. NARSIMHA REDDY: Not in the House.

MR. CHAIRMAN: He does not mean in the House.

SHRI DINEN BHATTACHARYA: Some Members want to sleep as the Congress slept over the miseries of the Dandakaranya refugees for 20 years. So, I will request the Minister not to be so callous and so unmindful of the duties that have been entrusted to him.

SHRI SIKANDAR BAKHT: I am trying my best not to get provoked.

SHRI SOMNATH CHATTERJEE: Not so callous like the Minister's friends and counterparts in West Bengal.

MR. CHAIRMAN: If the accusation goes on like this, the proceedings are disturbed.

SHRI DINEN BHATTACHARYA: As per your advice, Sir, I will put the question. I will now ask the Minister whether, as soon as these deserters—persons whom they are calling as deserters—go back, they will be given the same rehabilitation facilities, as was assured to them or promised to them when they were taken there. Those who work in agriculture, those who work in factories and the students, all the amenities which are required will be provided to them properly. I want to have a categorical assurance from the Minister on this.

MR. CHAIRMAN: That will do. Before the other hon. Members speak, I will just draw your attention to the Order Paper of today.

[Mr. Chairman]

The other matter is to be taken up at 6.30 p.m. or as soon as the preceding item of business is disposed of, whichever is earlier. So, I request all the Members to be brief.

AN. HON. MEMBER: I want that time should be extended.

MR. CHAIRMAN: It cannot be extended. Now the Minister will reply to it.

(Interruptions)

SHRI SIKANDAR BAKHT: My reply is very simple. The wish of the hon. Member will be honoured.

PROF. SAMAR GUHA: My point of explanation was that Mr. Dinen Bhat-tacharya has thrown a challenge to me to accompany him to Marichjhapi. I want to let you know that no Press Reporter, no MLA, no Member of Parliament, even the elected representatives from that constituency, was allowed to visit that area. When the MLAs and the Leader of the Opposition visited that area, they were arrested. Just three or four tried to visit that area and they were arrested. Nobody was allowed. It is under complete draconian rule.

MR. CHAIRMAN: What is this personal explanation. It does not concern you.

PROF. SAMAR GUHA: Nobody was allowed to go there except police. No Member of Parliament, no Press Reporter, no MLA was allowed to go there: even the elected representative from that constituency. (Interruptions)

18.22 hrs.

(MR. DEPUTY-SPEAKER in the Chair)

श्री एन० ए० हुनाज अलहाज (बसिरहाट) : हमने भी "कालिंग एटेंशन" का नोटिस दिया था उसमें हमने गृह मंत्री का ध्यान आकषित कराया था

इस कालिंग एटेंशन में पुनर्वास मंत्री महोदय का ध्यान कैसे आकषित कर दिया गया वह हमारी समझ में नहीं आया है

भाषा भी जो हमारे कालिंग एटेंशन की थी वह यह नहीं है। यह भाषा इसके अन्दर कैसे बदल दी गई है ?

एक सप्ताह से हम लोग कालिंग एटेंशन का नोटिस लगातार देते आ रहे हैं। ध्याने कैसे इसको एडमिट कर लिया है। मैं जानना चाहता हूँ कि क्या इस में भी कुछ भोटाजा है ?

मैं यह भी जानना चाहता हूँ कि श्रीर भी मंम्बर [श्री समर गुह, श्री मंगल देव विशारद] आदि जिन्होंने नोटिस दिया था श्रीर अगर हम दोनों का एडमिट हुआ है तो उनका क्यों नहीं हुआ है श्रीर उनके नाम क्या नहीं हैं ?

उपाध्यक्ष महोदय : कालिंग एटेंशन के बारे में आपका यह मान्य होना चाहिये कि चाहे जितने भी लोगो ने कालिंग एटेंशन का नोटिस दिया ही उन सब के नामो का बैलट होता है, अगर तीस ने दिया ही —

श्री एन० ए० हुनाज अलहाज : भाषा भी वह नहीं है। हमारी भाषा दूसरी थी। यह कैसे हो गई है ?

उपाध्यक्ष महोदय : अगर तीस आदमियों ने दिया है तो उन सब के नाम बैलट होते हैं श्रीर पांच के नाम उस में से निकाले जाते हैं। इन पांच ने अगर एक ही जैसे दिए हो तो बही लैगुएज होगी श्रीर श्रीर यह भी हो सकता है कि पांचों को लैगुएज अलग अलग हा लेकिन मँटर एक ही हो —

श्री एन० ए० हुनाज अलहाज : विषय एक नहीं है। हमने गृह मंत्री का ध्यान आकषित किया था ।

उपाध्यक्ष महोदय : उसमें ऐसा हुआ है कि श्री दिनेन भट्टाचार्य का नाम पहले बैलट हुआ श्रीर उनकी जो लैगुएज थी उसी को ऐडमिट किया। श्रीर बाकी लोगों का नाम जो बैलट हुआ वह ऐडमिट नया।

श्री एन० ए० हुनाज अलहाज : हमारा नाम प्रूप कर देना चाहिये था क्योंकि हमने मंत्री का ध्यान आकषित नहीं किया था ।

उपाध्यक्ष महोदय : आप जो कहना चाहते हैं कहिये। यह कोई जरूरी नहीं है कि आप उसी लैगुएज में कहें ।

श्री एन० ए० हुनाज अलहाज : एक सप्ताह पहले भारतवर्ष के विभिन्न विधियों से एक लाख 30 हजार

रिफ्यूजी परिषद बंगाल में गये और वहाँ के सली श्री राय चटर्जी उनको बहका कर ले गये वे वहाँ बसाने के लिए। उनको बड़े रंगीन सपने दिखाये गये थे। लेकिन वह सारा झूठ था। उन पर इतने भ्रष्टाचार किये गये ...

SHRI KRISHNA CHANDRA HALDER (Durgapur); On a point of order. Is the word "Jhoot" parliamentary?

MR. DEPUTY-SPEAKER: I will look into the records.

श्री एम० ए० हन्नान अलहाज : उन पर इतने भ्रष्टाचार किये गये कि हमारे प्रधान मंत्री ने 19 फरवरी को पार्लियामेंट के सदस्यों की एक टीम भेजी थी। स्पष्ट स्टडी करने के लिए और तीन मेम्बरो ने जो रिपोर्ट दी है उसमें यह है, अगर धाय चाहें तो मैं टेबिल पर प्रस्तुत कर सकता हूँ। मुख्य मंत्री के पास प्रधान मंत्री ने यह रिपोर्ट भेजी है।

"Harrowing Tales of Atrocities: Harrowing tales of atrocities committed on the Harijan refugees during the month of January, and February, 1979 created such an indignation all over the country that Prime Minister had to send a three-Member team of Lok Sabha to inquire into the report of inhuman brutalities committed on Marichjhapi refugees. According to this report the casualties are as under:

'An Abstract of losses faced by the inhabitants of Marichjhapi upto 16-2-1979:

| | |
|---|----------------------|
| Death on starvation | -43 persons. |
| Death on various diseases— | |
| taking inedible and committed suicide | 29 |
| Missing on the date of firing on 31-1-79 | - 128. |
| Quantity of foodgrains snatched away between 24-1-79 to 11-2-79 | |
| by the Police | - 64 quintal, 17 kg. |
| No. of boats seized by police | - 60 Nos. |
| Persons arrested on 31-1-79 | - 52 Nos. |

Persons arrested, those who went out in search of food
 - 30 Nos.

Total money snatched by the police
 - Rs. 2778.00

Death due to police firing on 31-1-79
 - 12 persons.

Arson and demolishing of huts
 - 100 families.

Raped by police
 - 4 ladies.

Broken down of tubewells by police
 - 2 Nos.

Demolish of Palm candy shop
 - one."

यह रिपोर्ट जिनको प्रधान मंत्री जी ने भेजा था उन्होंने दी थी। उस टीम के एक माननीय सदस्य श्री मंगलदेव विशारद वहाँ बैठे हुए हैं।

DR. SARADISH ROY: What is he reading from?

MR. DEPUTY-SPEAKER: He wants to know from what document you are reading?

SHRI M. A. HANNAN ALHAJ: Report of the team submitted to the Prime Minister

SHRIMATI AHILYA P. RANGNEKAR: There is nothing of this kind in the report.

SHRI M. A. HANNAN ALHAJ: I am ready to lay it on the Table of the House.

MR. DEPUTY-SPEAKER: Not on the Table. You give her a copy of the report.

SHRI M. A. HANNAN ALHAJ: If she likes, I will give her the report. She can go through it.

SHRI JYOTIRMOY BOSU (Diamond Harbour): I am on a point of order. Mr. Hannan has chosen in his wisdom to quote things from various documents in a very wild manner.

(Interruptions)

SHRIMATI AHILYA P. RANGNEKAR: Shri Hannan is snatching it from me.

SHRI M. A. HANNAN ALHAJ: You may ask the hon. Member Shri Mangal Deo who is present by my side.

(Interruptions)

MR. DEPUTY-SPEAKER: Mrs. Rangnekar and all other supporters of her, if you all get up, nothing will go on record.

SHRI JYOTIRMOY BOSU: Mr. Hannan has chosen in his wisdom to quote from various documents I feel, in a very wild manner. If you kindly come to Rule 41(2)(ii), you will see—

"if it contains a statement the member shall make himself responsible for the accuracy of the statement;"

Is he prepared?

SHRI M. A. HANNAN ALHAJ: Yes.

MR. DEPUTY-SPEAKER: Shri Mangal Deo is a Member of the team. He wants....

(Interruptions)

MR. DEPUTY-SPEAKER: Nothing will go on record if half a dozen members get up like this and shout.

(Interruptions)

MR. DEPUTY-SPEAKER: If you choose to interrupt...

(Interruptions)

Nothing will go on record.

(Interruptions)**

MR. DEPUTY-SPEAKER: He has made it amply clear that it is not a Parliamentary delegation but the team which went. Anybody is free to give his opinion. He is only quoting from

the opinion of the team. It is a part of the team's...

(Interruptions)

MR. DEPUTY-SPEAKER: Do not question the accuracy. You question the accuracy and when a Member gets up and says, I am a Member of the Team, you have to allow him. Either you do not question the accuracy...

(Interruptions)

MR. DEPUTY-SPEAKER: He is quoting the opinion given by some members of parliament. When you question the accuracy, one of the Members gets up to vote for it, how can you prevent him? Either you just ignore it or you do not take much notice of it. Mrs. Rangnekar, if you do not want to give it any official status, do not take notice of it. Do not get so touchy about it. Then it will be...

(Interruptions)

MR. DEPUTY-SPEAKER: Now we have other business. It is more than 6.30 P.M.

श्री मंगल देव : उपाध्यक्ष महोदय मेरा व्यवस्था का प्रश्न है। जिस रिपोर्ट की चर्चा पूर्व वक्ता ने की है उस पर कुछ लोगों को शक है। वह रिपोर्ट हिन्दी और संघी में प्रधान मंत्री को सुपुर्व हो चुकी है उसकी सैंकड़ों कापी हैं। मुझे यह कहना है कि उस रिपोर्ट के सम्बन्ध में माननीय सदस्य ने कुछ कहा है इसलिए चर्चा हो रही है कि वह नहीं है। वह दस्तावेज आपसे बाहर नहीं जा सकता, वह कापी आपको भी सुपुर्व हो सकती है, वह गलत है या सही है, उसका विवाद दूरपा है। लेकिन वह रिपोर्ट है।

MR. DEPUTY-SPEAKER: We are not concerned with whether it is right or wrong or anything. Any way, now it is more than 6.30 P.M. At 6.30 P.M. we have other business. Shri Jyotirmoy Bosu has to initiate the discussion.

PROF. SAMAR GUHA: I propose that for half-an-hour this discussion

401 Re: Attacks on VAISAKHA 26, 1901 (SAKA) Reported refusal by 402
coloured people refugees at Marich Jhapi (W. Bengal)
Britain (M) to go back to Danda karanya (CA)

may be extended, and the sitting of the House may be extended for half an hour.

MR. DEPUTY-SPEAKER: It is a fixed time.

PROF. SAMAR GUHA: It has happened many times.

MR. DEPUTY-SPEAKER: We can take it up later.

SHRI SIKANDAR BAKHT: If you go on talking like this for hours and hours...

(Interruptions)

MR. DEPUTY-SPEAKER: It will be completed, but not just now.

SHRI S. K. SARKAR: How can I be deprived of my right to speak?

MR. DEPUTY-SPEAKER: You are not deprived; it is only a question of time, because there is a discussion put down for a fixed time.

SHRI SAUGATA ROY (Barrack-pore): This has never happened that a calling attention has been suspended in the middle.

PROF. SAMAR GUHA: Can you cite any precedent when a calling attention motion has been suspended in the middle and some other matter taken up?

MR. DEPUTY-SPEAKER: We will take up the calling attention after this discussion is over. Mr. Bosu.

18.36 hrs.

MOTION RE: ATTACKS ON COLOURED PEOPLE IN BRITAIN

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I beg to move:

"That this House is deeply concerned to note that coloured people in Britain are facing vicious attacks from different forces, namely, National Front, British Government and its police force and recommends

that an all party Parliamentary fact finding delegation be sent immediately to Britain in order to collect first hand information with the object of apprising the House and at the same time advising the Government for remedial measures."

I have given an amendment which has been circulated and I move it. I beg to move:

That in the motion, add at the end--

"such as restricting British Investors in India from operating in South Africa and Rhodesia where racialism is practised."

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): It is a very important motion on a subject which is of concern to the whole country. The hon. Foreign Minister is at this moment busy with a debate in the Rajya Sabha, and he has requested me to propose that the discussion on this motion may be taken up in the first week of the next session. I hope the hon. Member who has moved the motion will have no objection.

SHRI JYOTIRMOY BOSU: I agree.

MR. DEPUTY-SPEAKER: So, it is postponed to the next session. Now, we shall continue the discussion on the calling attention motion.

18.38 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
—Contd.

REFUSAL BY REFUGEES AT MARICH-JHAPI (WEST BENGAL) TO GO BACK TO DANAKARANYA—Contd.

श्री एन० ए० हुताब बलहाज (बखिरहाट)
श्रीजन्, मंत्री महोदय ने अपनी उत्तर में बताया है कि 25,000 परिवार स्वकारण से चले गए हैं और उनमें से 19,699 बाधित चले गए हैं। बाकी रह गए हैं 2,000 लेकिन अगर हम इन बाधितों की देखते हैं तो 8,000 परिवार रह गए हैं। बाकी 3,000